

**SHRI RAJ BAHADUR :** Sir, that is exactly what we are doing that is exactly the commonsense point of view which we are applying. The Bill will come first. We will pass the Bill first.

**MR. SPEAKER :** So, there is no dispute now.

**SHRI RAJ BAHADUR :** This comes under Tomorrow's Legislative Business, Bills for consideration and passing : The item is : The Bill further to amend certain enactments consequent on derecognition of Rulers of Indian States and abolition of privy purses, so as to abolish the privilege of Rulers and to make certain transitional provisions to enable the said Rulers to adjust progressively to the changed circumstances, be taken into consideration. That is coming up tomorrow. The Supplementary Demands would be taken up after that Bill has been passed.

**MR. SPEAKER :** I am not prepared to block this business purely on procedural grounds, but where broad principles are concerned, we shall try to adjust the business according to them. The Bill will come up first and then the Supplementary Demands. I think that it is a very important subject, and mere procedural obstructions should not come except where they are very necessary and very urgent, and hope the hon. Member agrees to it. I thank him very much bringing this to my notice.

12.54 hrs.

**RE. DROUGHT IN BIHAR**

**श्री जगन्नाथ मिश्र (मधुबनी) :** श्रीमन्, जैसा आपको अवगत होगा बिहार में प्रलयकारी सूखा है...

**अध्यक्ष महोदय :** आप कितन जा रहे हैं। मेरे पास कुछ जाना तो चाहिए।

**श्री जगन्नाथ मिश्र :** यह बड़ा बर्निंग प्रश्न है, सारा बिहार भुखमरी का शिकार हो जाएगा...

**अध्यक्ष महोदय :** ठीक है बर्निंग प्रश्न है, लेकिन मेरे पास कुछ जाना चाहिए...

**श्री राजेन्द्र प्रसाद यादव (मधेपुरा) :** लोगों को अनाज नहीं मिल रहा है...

**अध्यक्ष महोदय :** आप दोनों क्यों बोल रहे हैं, क्या आप दोनों ने फैसला किया है, आप दोनों कपल हैं, इसलिए दोनों जरूर खड़े हों... (व्यवधान)...

**श्री रामदेव सिंह (महाराजगंज) :** वे ही नहीं, मैं भी खड़ा हुआ हूँ।

**MR. SPEAKER :** No, I am not allowing anything. Nothing will go on record unless I have a regular motion or the Members get my permission. (*Interruptions*)\*\*

**अध्यक्ष महोदय :** आप इतने देर से मेम्बर हैं आपको इतना भी पता नहीं है कि मेरे पास कुछ तो जाना चाहिए। एक दम खड़े हो गए और जो मर्जी आया कह दिया। आप कौसी बातें करते हैं। जब मर्जी आई खड़े होकर बोलने लगे, तो फिर इन रूलज की क्या जरूरत है, आप भी बोलें और मैं भी बोलूँ। मैं इस चीज की इजाजत नहीं दूँगा।... (व्यवधान) ... रिकार्ड में कुछ नहीं जा रहा है, आप कुछ भी कहें।... (व्यवधान) ... हाउस को मजाक मत बनाइये, सारा देश आपको देखता है।

12.56 hrs.

**PAPERS LAID ON THE TABLE****NOTIFICATIONS UNDER NAVY ACT**

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) :** On behalf of Shri Jagjivan Ram, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :

- (1) The Naval Ceremonial, Conditions of Service and Miscellaneous (Third